

comes from Maharashtra, Congress Government is there, you can very well approach them.

SHRI SUDHIR SAWANT: That is not the issue, Sir. The issue is that I stand a chance of being eliminated. I want to raise it in the House because after I am eliminated, what will happen to the Congress party workers in my constituency? That is what I want to raise here.

SHRI SOMNATH CHATTERJEE: Tell the Defense Minister also.

SHRI SUDHIR SAWANT: Sir, today the police in the district has been made totally ineffective because the Superintendent of police has been told to go out. The three Deputy Superintendents of police are not effective. The controlling police station where this murder took place, has no PSI. This is the situation for the last three months and I have been requesting the people... *(Interruptions)*

M R. SPEAKER: Please sit down now.

SHRI SUDHIR SAWANT: I have demanded that this murder issue should be given to the CID for investigation but it has not been given. This issue cannot be investigated by the local police because the murderers are from Bombay. That is why, I said, the CID should be involved. For three months it has not been involved. I beg the protection of the Chair and of this House for myself and for the party workers of my constituency.

SHRI TARIT BARAN TOPDAR (Barrackpore): Sir, I like to raise a very important point here. *(Interruptions)*...

MR. SPEAKER: Let us talk in a gentlemanly manner. I am trying to give chance to everybody. It is not proper to pass remarks unnecessarily.

SHRI TARIT BARAN TOPDAR: Sir, JIC is supposed to trade in raw jute,

[Translation]

but the J.C.I. is not supplying jute to the market even now. Last year the farmers were being paid Rs. 700 per quintal for raw jute, but today its quotation price has come down to Rs. 450 per quintal. This means the farmers now-a-days are getting Rs. 350 per quintal. By and large, it can be said that a sum of Rs. 200 crore which was supposed to go into the pockets of farmers on raw jute will be cornered away by the jute traders this year JCI is a monopoly supplier.

[English]

JCI is a public sector undertaking, NJMC is a public sector undertaking. NJMC controls ten percent of the total production of jute.

[Translation]

JCI is a monopoly supplier and as per a Government order NJMC is not permitted to procure jute from open market. Today, I come to know over telephone that out of three nationalised jute mills of the NJMC functioning in my constituency, one has raw jute for three days, the second has for one day only and the third for a week whereas in other nationalised jute mills, they have raw jute to meet their requirements for a week. The JCI has said that their board meeting would be held on 27th and a decision would be taken there whether jute would be supplied to market or not. In the mean time NJMC took a loan of Rs. 10 crore @ of 21 per cent interest from cotton corporation of India (CCI) and paid the same to the JCI. Thereafter the NJMC also paid Rs. 8 crore, which they received as cash subsidy, to the JCI, raising the total money given to JCI to Rs. 18 crore. Sir, it is a serious matter that JCI did not deposit that money with its bankers, the SBI, but with the UBI and the Central Bank of India.

[English]

This is a breach of trust with the State

Bank of India on the part of JCI and this is a breach of trust with NJMC on the part of JCI.

[Translation]

Even then it is not entering the market. I, therefore, demand that a meeting of NJMC, JCI, trade unions and management should be convened and the JCI should be compelled to enter the jute market. SOS should be passed over telephone to NJMC to make available raw jute to all three mills out of a total of six mills which have run out of jute stocks. With these words, I again request that a meeting in this regard may be convened immediately.

[English]

MR. SPEAKER: Yes, Upendra Nath Vermaji...

(Interruptions)

MR. SOMNATH CHATTERJEE: Sir, I am the President of the Staff Federation. I have written to the Minister. He is not available on phone. He must immediately look into it.

SHRI BASUDEB ACHARIA: Sir, the jute growers in our country are not getting even the minimum support price because JCI which is supposed to purchase jute from the jute growers, have purchased only 3,000 quintals up till now. The minimum per day requirement of the NJMC, a public sector undertaking, is 4,000 quintals of jute and JCI purchased only 3,000 quintals up till now...
(Interruptions)

MR. SPEAKER: Acharia ji, he has done it very well...

(Interruptions)

SHRI BASUDEB ACHARIA: In spite of the assurance given by the Textiles Minister and also by the Leader of the House...

(Interruptions)

MR. SPEAKER: Now, Vermaji...

(Interruptions)

MR. SPEAKER: Only Verma ji's statement will go on record...

(Interruptions)*

MR. SPEAKER: Please take your seat Achariaji...

(Interruptions)*

MR. SPEAKER: Please, Achariaji, take your seat. Your colleague has done it very well. You can sit down now...

(Interruptions)*

[Translation]

SHRI UPENDRA NATH VERMA (Chatra): Mr. Speaker, Sir, through you, I would like to submit in the House that thousands of acres of land in the villages of Ibrahimpur and Karhipur (Delhi-36) under the control of the Ministry of Urban Development has been encroached by the mafia gangs due to their intriguing association with the Government officials. Not only that, they are selling the land illegally in open violation of the verdict of the court. Despite the fact that the concerned officials were informed about it repeatedly by the members of Panchayat, encroachment and illegal possession and sale of land is going on unchecked. Land worth crores of rupees has already been sold illegally. News to this effect has appeared in the newspapers but neither sale or illegal possession of land is being checked. Land meant for the construction of Panchayat schools, meadows public toilets, hospitals, grave yards, bus stands and also the land allotted to the Harijans is being usurped without any fear. The Government should investigate into the matter and take appropriate action against the accused at the earliest.